

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 59 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1364 of 2022	Orizzonte Social Welfare Society Vs. Concept Horizon Infra Pvt. Ltd. & Ors.	Arham Tanvir

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